

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:431

ANSWERED ON:27.07.2010

THEFT OF NOBEL PRIZE

Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Noble Prize medal and some other precious items of Gurudev Rabindranath Tagore were stolen;
- (b) if so, the details thereof;
- (c) the details of the investigation carried out by the State Police and the Central Government in the said case; and
- (d) the present status of the investigation and the outcome thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): Yes, Madam. The Nobel Prize Medal and other precious items, as at Annexure, were stolen.

(c) & (d): Initially a case was registered at Bolepur Police Station against unknown person. The investigation of the case was, however, entrusted to Central Bureau of Investigation (CBI) by the State Government on 30.3.2004. According to CBI after completion of investigation a final report "Undetected" was filed in the Court, which was accepted by the Court on 02.05.2008. However, on a Press Report that "Tagore Nobel Medallion trail reached to Dhaka", the case was reopened with the permission of the Court on 26.09.2008. Again a final Report "Undetected" was filed in the Court of Additional Chief Judicial Magistrate on 20.08.2009 for closure of the case with the prayer that the case would be reopened if any clue was found. No further clue warranting follow up investigation has occurred till date.